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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ EX.P. 278/2015 & EX.APPL (OS) 642/2015 & EX.APPL(OS) 192/2017

LDK SOLAR HI-TECH(SUZUHOU) CO. LTD. Decree Holder Through: Mr.Promod Nair, Mr.George Pothan Poothicote & Ms.Manani Brar, Advs.

versus

HINDUSTAN CLEANENERGY LIMITED (FORMERLY MOSER BEAR CLEAN ENERGY LIMITED) Judgement Debtor Through: Mr.P.V. Kapur, Sr. Adv. with Ms.Maneesha Dhir, Ms.Varsha Banerjee, Mr.Karan Kanmal & Mr.Kunal Godhwani, Advs.

CORAM: HON'BLE MR. JUSTICE NAVIN CHAWLA <u>O R D E R</u> 11.04.2018

Further arguments addressed by the parties. Put up for remaining arguments on 24th April, 2018.

NAVIN CHAWLA, J

APRIL 11, 2018/rv

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